

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: UNITECH TRANSFORMERS PRIVATE LIMITED Date of Commencement of Liquidation: 16-10-2025; List of Stakeholders as on Date: 27-04-2026; Name of IP: MANISH LALJI DAWDA; Process Number: 1; Last 5 digit of registration number: 13797

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	487258337.94	1	487258337.94				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	7	147012647.00	7	88384786.00		58627861.00		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	5	58379472	4	25622258		32757213		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	16	18687602	16	18581893		105709		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		29	711338058.94	28	619847274.94		91490783		